

ITEM NO.29  
SECTION XI

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 10770-  
10771/2020

IFCI LIMITED

Petitioner(s)

VERSUS

LUCKNOW MUNICIPAL CORPORATION & ORS.

Respondent(s)

IA No. 118736/2020 - CONDONATION OF DELAY IN FILING THE SPARE  
COPIES)

Date : 24-11-2020 These matters were called on for hearing today.

For Petitioner(s)

Mr. Utkarsh Sharma, AOR

For Respondent(s)

Mr. Malak Manish Bhatt, AOR

Mr. Ranjit Kumar Sharma, AOR

UPON hearing the counsel through Video Conference, the  
Court made the following

O R D E R

Delay in filing spare copies is condoned. Notice be  
issued immediately.

List again on 5.1.2021.

ANIL LAXMAN PANSARE  
Registrar